

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.323
15/58/ND/2019

IN THE MATTER OF:
M/s. Tacegears Solutions Pvt. Ltd

.....APPLICANT/PETITIONER

SECTION
U/s 58 of Com. Act 2013

Order delivered on 02.11.2022

CORAM:
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

List before the Regular Bench on 20.12.2022.

-sd-

(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

-sd-

(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)

Surjit